

(e) whether Government propose to reduce the size of the DTC fleet; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

(a) Yes, Sir.

(b) and (c). Under the provisions of Section 56 of Motor Vehicles Act, 1988, Stage Carriage Permit buses are required to obtain certificate of fitness which is valid for one year. Inspection is carried out at the time of renewal of certificate of fitness by the Board of Inspectors. The dimension, facilities, structure etc. of the buses are checked as per the conditions laid down in Rule 91 to 122 of Central Motor Vehicle Rules, 1989. The owner of the bus plying under State Carriage Permits is responsible to keep the bus neat and clean as per permit conditions. So far as DTC is concerned, all the DTC buses are checked for the cleanliness/presentability at the time of out-shedding from the Depots everyday.

(d) As on 30-4-1994 DTC had a fleet strength of 3505.

(e) and (f). It has been decided to keep the fleet strength of DTC fixed at 3500 buses.

Kayamkulam Thermal Power Plant

70. SHRIMATI SUSEELA
GOPALAN:
PROF. K.V. THOMAS:

Will the Minister of POWER be pleased to state:

(a) whether the Government have given its approval and arranged required financial assistance for the Kayamkulam Thermal Power Project in Kerala;

(b) if not, the time by which the approval would be given and the financial allocation made; and

(c) the financial institution funding the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The Government of India have recently decided that the Kayamkulam Thermal Power Project in Kerala will be implemented by the National Thermal Power Corporation (NTPC). NTPC would arrange for requisite finance partly through its own resources and partly through commercial borrowings, issue of bonds, etc. A token provision of Rs. 1 crore has been made by NTPC in the current financial year pending investment approval for expenditure on establishment etc. Investment approval to the project will be accorded after updating of the cost estimates.

Match Wax

71. SHRI BHUPINDER SINGH HOODA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is surplus availability of match wax in the country, after regular allotments;

(b) if so, whether any regular allotment of match wax is being provided to the Haryana;